

Name of Corporate Debtor: Iworld Digital Solutions Private Limited; Date of commencement of CIRP: Feb 20, 2026 (Order Received on March 24, 20256 List of creditors as on:23.05.2026
Name of IP: Sudhir Chandi; ;Last 5 digits of registration number:11879

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims		Summary of Claims Admitted			Amount of		Amount of Claim Not Admitted	Amount of Claims under Verification
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims			
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	-	-
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	1	43,92,19,063	1	43,92,19,063	68.21%	-	-	-	-
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	5,44,44,422	1	5,44,44,422	8.46%	-	-	-	-
5	Operational creditors (Workmen)	-	-	-	-	-	-	-	-	-
6	Operational creditors (Employees)	-	-	-	-	-	-	-	-	-
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	-	-
8	Operational creditors (other than Workmen and Employees and Government Dues)	1	15,02,59,778	5	15,02,59,778	23.34%	-	-	-	-
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	-	-
Total		3	64,39,23,263	7	64,39,23,263	100%	-	-	-	-

Annexure 1

Name of Corporate Debtor: Iworld Digital Solutions Private Limited; Date of commencement of Liquidation: February 20, 2026 (Order Received on March 24, 2026; List of creditors as on: 23.05.2026

List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sr.	Name of Creditor	Details of Claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	
	Total		-	-		-	-		0.00%	-	-	-	-	

Annexure 2												
Name of Corporate Debtor: Iworld Digital Solutions Private Limited; Date of commencement of Liquidation: February 20, 2026 (Order Received on March 24, 2026; List of creditors as on: 23.05.2026												
List of unsecured financial creditors belonging to any class of creditors												
(Amount in ₹)												
Sr.no	Name of Creditor	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by guarantee	% voting share in CoC					
	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA	NA
	Total	-	-	-	-	-	0.00%	-	-	-	-	-

Annexure 3													
Name of Corporate Debtor: Iworld Digital Solutions Private Limited; Date of commencement of Liquidation: February 20, 2026 (Order Received on March 24, 2026; List of creditors as on: 23.05.2026													
List of secured financial creditors (other than financial creditors belonging to any class of creditors)													
(Amount in *)													
Sr. No.	Name of Creditor	Details of Claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?					
1	State Bank of India	01-Apr-26	43,92,19,062.75	43,92,19,062.75	Secured Loan	NA	NA	NA	74.51%	NA	NA	NA	NA
	Total		43,92,19,063	43,92,19,062.75	-	-	-	-	75%	-	-	-	-

Notes:

1. The above list of creditors reflects claims received by Liquidator and verified as on May 23, 2026.
2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
3. The Liquidator shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with the IBBI (Liquidation Process) Regulations, 2016.

Annexure 4

Name of Corporate Debtor: Iworld Digital Solutions Private Limited; Date of commencement of Liquidation: February 20, 2026 (Order Received on March 24, 2026; List of creditors as on: 23.05.2026

List of Un-secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sr. No.	Name of Creditor	Details of Claim		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	M/s Mobile Technology	23-May-26	5,44,44,422	5,44,44,422	Un-secured Loan	No	No	Yes	0%	NA	NA	NA	NA	
	Total		5,44,44,422	5,44,44,422	-	-	-	-	0%	-	-	-	-	

Notes:

1. The respective stakeholder has not filed their claim during the liquidation process and per proviso to the regulation 30 of the Liquidation Regulation, the claim collated by the erstwhile RP during the Corporate Insolvency Resolution Process has been admitted as claim for liquidation process.

Annexure 5

Name of Corporate Debtor: Iworld Digital Solutions Private Limited; Date of commencement of Liquidation: February 20, 2026 (Order Received on March 24, 2026; List of creditors as on: 23.05.2026

List of operational creditors (Workmen)

(Amount in ₹)

Sr. No.	Name of the authorised representative, if any	Name of Workman	Details of Claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of Receipt	Amount claimed	Amount of claim admitted	Nature of Claim	Whether related party?	% voting share in CoC					
	NIL	Nil	NA	NA	NA	NA	NA	NA	NA	NA	NA		
	Total		-	-		-	0.00%	-	-	-	-		

Annexure B																			
Name of Corporate Debtor: Inworld Digital Solutions Private Limited; Date of commencement of Liquidation: February 28, 2025 (Order Received on March 24, 2025); List of creditors as on: 23.05.2025																			
(Amount in INR)																			
Sl. No.	Name of Creditor	Email Address	Date of Receipt	Category	Detail of Claims Received			List of operational creditors (Other than Workmen and Employees and Government Dues)					Whether related party?	% of voting share in CoC	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under objection	Remarks, if any
					Principal/Dee-rcial Amount	Interest	Penal	Total	Principal/Dee-rcial Amount	Interest	Penal	Total							
1	Breed Telecom Limited	Legal.Secretaries@breed.in	23-04-2025	OC	8,40,04,167.00	66255611.00	-	15,02,59,778.00	8,40,04,167.00	66255611.00	-	15,02,59,778.00	No	25.49%	-	-	-	-	NA
Total					8,40,04,167.00	66255611.00	-	15,02,59,778.00	8,40,04,167.00	66255611.00	-	15,02,59,778.00		25.49%					

- Notes:
- The above list of creditors reflects claims received by Liquidator and verified as on 23 May, 2025.
 - Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
 - The Liquidator shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with the IBC (Liquidation Process) Regulations, 2016.

